

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6527 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Captain Manoj Airon Vs. UV Asset Reconstruction Company Ltd.	Bishwajit Singh
2.	I.A. No. 6528 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lumens Technologies Private Limited Vs. Radhika Opto Electronics Limited	Vishesh Kalra
3.	I.A. No. 6529 of 2026 in Comp. App. (AT) No. ____ of 2026	Prem Kaur & Ors. Vs. Dee Tee Electronics India Pvt Ltd & Ors.	H.K. Chaturvedi
4.	I.A. No. 6530 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Ram Phal Bhardwaj Resolution Professional for ANS Apartment Pvt. Ltd. & Anr.	U.N. Singh
5.	I.A. No. 6531 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Central Bank of India Vs. Satinder Singh Madhok & Anr.	Brijesh Kr. Tamber
6.	I.A. No. 6532 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Naman Syntex (Prop. Daksha Rajendra Ahuja) Vs. Mansi Lalit Kumar Manjrekar (Personal Guarantor Of Corporate Debtor)	Eshna Kumar
7.	I.A. No. 6574 of 2026 in Restoration Application (AT) No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1946 of 2024	Sumiran Food Pvt Ltd and Ors. Vs. Joint Registrar, NCLT, Ahmedabad	Rishi Kapoor

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Assistant Registrar